

File No. 10/03/2021-NCLT NATIONAL COMPANY LAW TRIBUNAL

6th Floor, Block-3, CGO Complex, Lodhi Road, New Delhi- 110003 Dated: 30th April 2021

ORDER

There shall be Special Bench from 3.5.2021 to 7.5.2021 to attend the urgent matters listed before Hon'ble Acting President Shri B.S.V. Prakash Kumar and Hon'ble Shri Hemant Kumar Sarangi, Member (Technical). Hon'ble Shri Hemant Kumar Sarangi, Member (Technical) is on leave. The Special Bench shall attend the urgent matters through Video Conference. The bench shall comprise of:

Principal Bench at NCLT, New Delhi- Court No. I (Spl Bench) for 3.5.2021, 5.5.2021 & 7.5.2021

- 1. Shri B.S.V Prakash Kumar, Acting President
- 2. Shri Kapal Kumar Vohra, Member (Technical)

Principal Bench at NCLT, New Delhi- Court No. I (Spl Bench) for 4.5.2021 & 6.5.2021

- 1. Shri B.S.V Prakash Kumar, Acting President
- 2. Shri L.N. Gupta, Member (Technical)

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 19.4.2021 from 3.5.2021 to 7.5.2021 only.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Kam Bairwa) Registrar, NCLT

Copy to:-

- 1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- 2. Hon'ble Members, National Company Law Tribunal.
- 3. Secreatry, National Company Law Tribunal.
- 4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/ Kochi/ Amaravati/Indore.
- 5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
- 6. NCLT web site/ Notice Board.
- 7. The Institute of Chartered Accountants of India, ITO, New Delhi.
- 8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi 110003.
- 9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
- 10. All Council.